

STATEMENT

State-wise Amount of Cane Price Arrears and the Amount Overdue for the Sugar Seasons 1988-89, 1989-90 and 1990-91 as on 15th June each Season, compiled on the basis of available Reports from the Sugar Factories

(Rs. in lakhs)

Sl. No.	Name of State/Zone	1988-89		1989-90		1990-91	
		Cane Price arrears	Amount over due	Cane Price arrears	Amount over due	Cane Price arrears	Amount over due
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Punjab	243.18	143.40	1025.63	331.70	1517.15	1517.14
2.	Haryana	57.79	41.76	583.11	278.34	1266.75	973.93
3.	Rajasthan	30.35	30.35	0.10	0.10	227.17	225.50
4.	West Uttar Pradesh	148.34	101.08	2127.84	720.74	4062.54	2967.76
5.	Central Uttar Pradesh	373.98	324.97	3441.44	1457.88	5524.92	5065.44
6.	East Uttar Pradesh	503.93	265.94	1609.70	1310.83	4943.93	4534.11
	Total Uttar Pradesh	1026.25	691.99	7178.98	3489.45	14531.39	12567.31
7.	Madhya Pradesh	25.01	1.92	76.38	76.36	602.03	579.83
8.	Gujarat (South)	226.22	170.25	84.95	—	1906.96	559.63
9.	Saurashtra	—	—	23.86	23.86	170.88	116.72
	Total Gujarat	226.22	170.25	108.81	23.86	2077.84	676.35
10.	South Maharashtra	135.55	60.94	1422.08	153.81	858.56	647.11
11.	North Maharashtra	241.41	36.58	1262.67	366.11	1592.99	1309.44
	Total Maharashtra	376.96	97.52	2684.75	519.92	2451.55	1956.55
12.	Bihar	1625.00	1602.06	2151.37	1953.71	5537.56	5537.55
13.	Assam	2.51	2.51	2.43	2.43	0.95	0.95
14.	Andhra Pradesh	340.47	137.82	474.40	303.80	1149.43	1149.43
15.	Karnataka	453.72	191.93	420.46	394.83	1358.58	1076.71
16.	Tamil Nadu	529.10	20.95	337.17	31.80	1239.20	620.85
17.	Kerala	0.15	0.15	0.52	0.52	0.08	0.08
18.	Orissa	0.53	0.53	1.97	1.97	71.49	71.49
19.	West Bengal	3.55	3.55	—	—	4.82	3.55
20.	Nagaland	30.94	—	—	—	42.39	42.39
21.	Pondicherry	21.17	0.30	5.05	5.05	2.34	2.34
22.	Goa	0.23	0.23	0.17	0.17	72.84	72.84
ALL INDIA:		4993.13	3137.22	15051.30	7414.01	32153.56	27074.79

Ban on the Supply of Mustard Oil

3189. **SHRI PHOOL CHAND VERMA:** Will the **PRIME MINIS-**

TER be pleased to state :

(a) whether the Government have imposed a ban on the supply of mustard oil for the production of vegetable

oil;

(b) if so, whether the Government are supplying any alternative oil for the production of vegetable oil; and

(c) if not, the steps taken to maintain the supply of the vegetable oil as per its demand?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) Government have only banned use of expeller mustard oil in the manufacture of vanaspati from 1-8-1991.

(b) and (c) Vanaspati industry is expected to use the following oils in the manufacture of vanaspati :

- (i) Cottonseed
- (ii) Mahuwa
- (iii) Maize/corn oil
- (iv) Nigerseed oil
- (v) Palm oil (indigenous)
- (vi) Mustard/rapeseed oil (only solvent extracted).
- (vii) Ricebran oil
- (viii) Soyabean oil
- (ix) Sunflower oil
- (x) Watermelon seed oil
- (xi) Salseed oil (not exceeding 10%).
- (xii) Groundnut oil (only solvent extracted oil).
- (xiii) Sesame oil (5% mandatory)
- (xiv) Safflower (kardi seed) oil.

[English]

High-Powered Committee on Bhopal Gas Disaster

3190. SHRI HANAN MOLLAH : Will the PRIME MINISTER be pleased to state :

(a) whether the Government pro-

pose to set up a Medical Committee or a high-powered Committee on Bhopal Gas Tragedy in view of the current disclosures on the nature, scale and extent of injuries due to leakage of gas in Bhopal ;

(b) if so, the details thereof; and

(c) if not, the remedial steps the Government propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTAMOHAN): (a) to (c) No, Sir. Government are of the view that the various Government agencies are undertaking various functions and that there is, therefore, no need for a separate body to undertake these functions.

Sick Industrial Units in Tamil Nadu

3191. SHRI K. THULASIAH VANDAYAR : Will the PRIME MINISTER be pleased to state :

(a) the total number of sick industrial units in Tamil Nadu and their names, district-wise;

(b) the proposals the Government propose to undertake to revive these units;

(c) the impact on the labour force due to the lockouts declared by the management of these units; and

(d) the financial repercussions on the economy of the country due to the sickness of these units?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) Data on sick industrial units assisted by the banks in the country is compiled by